## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4447 ANSWERED ON:17.12.2009 DONATIONS FROM PSUs Gowda Shri D.B. Chandre;Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some political parties have informed the Election Commission about donations from private/public sector organizations;
- (b) if so, the details of the donations received by the political parties during the last three years;
- (c) whether such donations from PSUs are permitted; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House.